

**GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS
LOK SABHA
UN-STARRED QUESTION NO. 3136**

**TO BE ANSWERED ON MONDAY, 20th MARCH, 2023
PHALGUNA 29, 1944 (SAKA)**

LIQUIDATION OF COMPANIES IN TAMIL NADU

QUESTION

3136. SHRI RAMALINGAM S:

Will the Minister of CORPORATE AFFAIRS

कारपोरेट कार्य मंत्री

be pleased to state:

(a) the number of companies under liquidation in the State of Tamil Nadu;

(b) the number of companies de-registered in the State of Tamil Nadu in the last three years along with the reasons for their de-registration;

(c) the progress made by Serious Fraud Investigation Office (SFIO) in The last three years to proactively identify the fraud in companies and the actions taken against them; and

(d) the details of the companies against which investigation has been initiated by the SFIO?

ANSWER

Minister of State (Independent Charge) of the Ministry of Statistics and Programme Implementation; Minister of State (Independent Charge) of the Ministry of Planning and Minister of State in the Ministry of Corporate Affairs.

(Rao Inderjit Singh)

(a) As per data provided by Regional Director (Southern Region), 185 companies are undergoing liquidation process under Companies Act, 1956 and as per data provided by IBBI, 228 Companies are undergoing liquidation under Insolvency and Bankruptcy Code, 2016 in the state of Tamil Nadu.

(b) As per information provided by Regional Director (Southern Region) and IBBI, the number of companies deregistered in the last three years i.e. 2019-20 to 2021-22 and Current Year (till date) in the state of Tamil Nadu along with the reasons therefor, are as follows: -

Reasons	No. of Companies
Voluntary Strike Off	5713
Strike Off by ROC	9756
Dissolved by Winding up under Companies Act, 1956	92
Dissolved under IBC	32

(c) & (d) SFIO investigates those cases/companies which are assigned by the Ministry of Corporate Affairs as per provisions of Section 212 of the Companies Act, 2013.

During the last three years and current year, the number of cases assigned for investigation by the Ministry to SFIO are as under: -

Financial Year	No. of cases assigned for investigation	No. of companies involved	No. of cases in which prosecution has been filed
2019-20	26	326	19
2020-21	20	69	05
2021-22	14	96	09
Current Year (till 15.03.2023)	07	95	17
